



The Orissa Gazette

PUBLISHED BY AUTHORITY.

No. 6.

CUTTACK, FRIDAY, MAY 15, 1936.

Separate paging is given to this Part, in order that it may be filed as a separate compilation.

PART III.

Regulations, Orders, Notifications, Rules, etc., issued by the Governor and by Heads of Departments.

EDUCATION, HEALTH AND LOCAL SELF-GOVERNMENT DEPARTMENTS.

NOTIFICATION.

The 9th May 1936.

No. 137-E.P.—The following letter is published for general information :—

By order of the Governor,
A. F. W. DIXON,

Secretary to Government.

No. 136-E.P., dated Puri, the 9th May 1936.

From—A. F. W. DIXON, Esq., I.C.S.,
Secretary to Government,

To—The Revenue Commissioner,
Orissa.

SUBJECT.—Donations made by private individuals for public purposes and works of public utility.

I am directed to acknowledge the receipt of your letter no. 64-L.F., dated the 6th

March 1936 in which you report that Rai Bahadur Biswanath Parira of Aminabad, district Balasore, has given a donation of Rs. 30,000 for the creation of an Endowment for establishment of a Middle English School in his village.

2. In reply I am to request that you will be so good as to convey to the donor an expression of the high appreciation of the Governor of Orissa for his liberality and public spirit.

LAW AND COMMERCE DEPARTMENTS.

NOTIFICATION.

The 6th May 1936.

No. 263—II-P-13.—It is hereby notified for general information that Cuddalore is declared free from small-pox and that the regulations for the prevention of introduction of small-pox by sea, which were enforced in the ports of Orissa against

vessels arriving from Cuddalore are withdrawn.

C. G. NAIR,

Secy. to the Govt. of Orissa.

**OFFICE OF THE REVENUE
COMMISSIONER.**

NOTIFICATION.

The 6th May 1936.

In exercise of the powers delegated under section 5 of the Madras Survey and

Boundaries Act VIII of 1923 to the Board of Revenue, Madras, the Revenue Commissioner of Orissa, performing the functions of the said Board in the district of Ganjam hereby directs the survey under the provisions of the said Act of the Barber Inam lands of Bhuduki village in the Aska Taluk of the Ganjam district and of the boundaries common to them and the adjoining Estate.

E. S. HOERNLE,

Revenue Commissioner.